

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Civil Appellate Jurisdiction)
S.A. No. 238 of 2015

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Gajnafar Ahmad & Others	Appellants
Versus			
Uma Devi & Others	Respondents

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

For the Appellants	: Ms. Madhulika Dasgupta, Advocate.
For the Respondents	:

08/25.03.2021.

As prayed by learned counsel, Ms. Madhulika Dasgupta on the instruction of learned counsel for the appellants, Mrs. J. Mazumdar, let the appeal be listed after Holi Vacation.

(Kailash Prasad Deo, J.)

Sunil/-